

**Bonds for financing railway capital**

802. SHRI RAVINDRA VERMA : Will the Minister of RAILWAYS be pleased to state :

(a) whether Railways have completed its study about the advisability of raising funds from public through "Bonds" for financing its capital expenditure ;

(b) if so, what has been the conclusion of this study ; and

(c) whether any decision has been taken in this matter ?

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHOU-DHURY) : (a) to (c) The matter is under examination.

**Introduction of a direct train connecting Assam with Trivandrum**

803. PROF. P.J. KURIEN : be pleased to state :

(a) whether Government propose to introduced a direct train connecting Assam with Trivandrum ; and

(b) if so, the details thereof and the date on which it will commence operation ?

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHOU-DHURY) : (a) and (b) There is a proposal under consideration to run a weekly train between New Bongaigaon and Trivandrum and the same would be introduced as and when the proposal is finalised.

**छत्तीसगढ़ क्षेत्र में रेलवे लाइन**

804. श्री गोदिल-प्रसाद अनुरागी : क्या रेल मंत्री यह बताने की कृपा करेंगे कि स्वतन्त्रता प्राप्ति के बाद मध्य प्रदेश में, कोरबा को छोड़कर छत्तीसगढ़ क्षेत्र में एक भी लाइन न बिछाने के क्या कारण हैं ?

रेल मंत्री (श्री ए० बी० ए० गनी खाँ चौधरी) : यह कहना सही नहीं है कि स्वतन्त्रता प्राप्ति के बाद छत्तीसगढ़ क्षेत्र में मध्य प्रदेश में स्थित कोरबा को छोड़कर एक भी लाइन नहीं बिछाई गई। वास्तव में स्वतन्त्रता प्राप्ति के बाद 1958-59 से 1968-69 तक की अवधि में इस क्षेत्र में लगभग 337.01 कि० मी० लम्बी लाइनें बिछाई गयी हैं। उनका व्योरा इस प्रकार है।

1. भिलाई ढल्ली राजहरा (85.52 कि०मी०)
2. दारीतोला (बरबासपुर) करोंजी (58.75 कि० मी०)
3. करोंजी विश्रामपुर (13.90 कि० मी०)
4. कोरबा गेदरा रोड (8.71 कि० मी०)
5. कोट्टबलासा किरान्दुल (मध्य प्रदेश में 170.13 कि० मी० का एक भाग)

**Health Standards for Civilian Staff**

805. PROF. AJIT KUMAR MEHTA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have any rules/guidelines governing health standards of civilian staff (like armed services) appointed to high public offices requiring top physical and mental health standards and if so, details thereof;

(b) whether it is a fact that in several cases incumbents selected/appointed to top position had disabling heart attacks incapacitating them from active discharge of duties;